

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.11.2020 (FRIDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta

## **For Admission (Fresh Case)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 925 of 2020	Shyson Thomas Vs. Madhugiri Venkatarayappa Sudarshan & Anr.	D. Abhinav Rao	Rajesh Gautam-R1 & R2
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## **For Admission (After Notice)**

<b>3.</b>	Comp. App (AT) (Ins) No. 891 of 2020 & I.A. No. 2605, 2606 & 2547 of 2020	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Piyush Singh	Nikhil Jain-R1
<b>4.</b>	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
<b>5.</b>	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta  <b>With</b>	Amarjit Singh Bedi	Akshay Ringe
<b>6.</b>	Contempt Case (AT) No. 22 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Akashganga Infraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	Akshay Ringe

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**